

Annexure : 3

Name of the Corporate Debtor: GS Biotech Limited

Date of Commencement of CIRP : 24.03.2023

List of creditors as on 11.04.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rupees

| S. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|--------|--------------------------|---------------------------|----------------|---------------------------|-----------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of Voting share in CoC |
| 1 | State Bank of India | 06.04.23 | 8,011,083,738 | 8,011,083,738 | Secured Financial creditors | No | No | 93.4% | - | - | - | - | Security Interest Note 1 |
| 2 | SBM Bank (India) Limited | 11.04.23 | 569,953,197 | 569,953,197 | Secured Financial creditors | No | No | 6.6% | - | - | - | - | Security Interest Note 2 |
| | Total | 2 | 8,581,036,935 | 8,581,036,935 | | - | - | 100.0% | - | - | - | - | - |